

(c) There were no recommendations made in the seminar which require implementation by the Government.

**Cases of Cholera in Delhi**

7721. SHRI SAT PAL KAPUR: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether there have been large number of cases of cholera in the Union Territory of Delhi during the last three months;

(b) the extent of increase over the figures of last year during this period; and

(c) the specific steps taken in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) and (b). No. Only one case of cholera has been reported during 1973 upto 18th April, 1973. No case was reported during the corresponding period of the last year.

(c) The following steps have been taken to prevent out-break of cholera in Delhi.

1. A monthly meeting is held under the chairmanship of Additional Director General of Health Services to review the situation of various communicable diseases in Delhi, including Cholera, to suggest necessary measures for their control. The meeting is attended by representatives of Delhi Municipal Corporation, New Delhi Municipal Committee, Delhi Administration, Local Hospitals, Ministries of Railways and Defence.

2. The piped water supply is regularly tested and chlorinated. The wells in the rural area are regularly disinfected.

3. Control of food hygiene is exercised through inspection of food establishments by checking sale of exposed food and destruction of un-whole-some food.

4. ANTI-CHOLERA inoculations are given in vulnerable areas. Jet-gun injector is used in mass inoculation campaign.

5. Health education is carried out to motivate people for early reporting of suspected cases and taking necessary precautionary measures.

**Scheme for a New Development Block in Hamirpur (H.P.)**

7722. PROF. NARAIN CHAND PARASHAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a proposal of creating a new Development Block with Tauni Devi as Headquarters in Hamirpur district (H.P.) was submitted to the Union Government by the Himachal Pradesh Government; and

(b) if so, the decision taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) No, Sir.

(b) Does not arise.

**Reorganisation of Laddakh Institution of Higher Studies**

7723. PROF. NARAIN CHAND PARASHAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there is a proposal to consider the reorganisation of the Laddakh Institution of Higher Studies; and

(b) if so, the main outlines of the proposed re-organisation?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE IN THE DEPARTMENT OF CULTURE: (SHRI D. P. YADAV): (a) and (b). The Laddakh Institute of Higher Studies, which was formerly a grant-in-aid institution of